स्वतंत्रता और आत्मनिर्भरता को सुदृढ़ करना, सामाजिक परिणाम और नए कार्य, व्यावसायिक ईमानदारी और स्तर, संचार का लोकतंत्रीकरण और अन्तर्राष्ट्रीय सहयोग बढ़ाना। आयोग ने इस बात पर बल दिया है कि देश नई विश्व सूचना और संचार व्यवस्था स्थापित करने की दिशा में काम करे जो सूचना को अधिक स्वतंत्र और अधिक संतुलित अन्तर्राष्ट्रीय प्रभाव को सुनिश्चित करेगी। सिफारिशों में विकसित तथा विकासशील देशों के बीच संसाधनों और सुविधाओं की उपलब्धता में भारी विषमता को बताया गया है और इस बात पर बल दिया गया है कि सूचना के अन्तर्राष्ट्रीय प्रवाह में असंतुलन को दूर करने के उद्देश्य को विकसित और विकासशील देशों के बीच आपसी समझबूझ और सहयोग के माध्यम से प्राप्त किया जा सकता है।

Formation of a cell to deal with shortages of life saving drugs

*803. SHRI R. P. DAS. Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a Cell has been formed under his Ministry to deal with the situation arising out of shortages in as many as sixty life saving drugs and formulations all over the country;

(b) if so, how does the Cell work; and

(c) the progress made in the matter so far, with full details?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) There is a cell in the Department of Chemicals and Fertilizers to monitor the production of certain selected essential bulk drugs as well as the availability of essential and life-saving formulations.

(b) and (c). Reports are obtained from State Drug Controllers and Regional Drug Controllers. The public also can report shortages. Shortages reported are generally of specific brands of drug formulations. In several of these cases, however, equivalents are reportedly available. Whenever shortages are reported, the manufacturers of the brands reported in shortage as well as the manufacturers of the equivalent products are advised to rush supplies to the areas of shortage. In many cases, the manufacturers of the concerned brands or their equivalents have responded by rushing supplies to the area where shortages were reported. There is no wide-spread shortages of drugs. A few brands in certain regions are short periodically, in most cases, these shortages are remedied or equivalents are made available.

हिमाचल प्रदेश में नाथपा झाकरी परियोजना की बिजली में राजस्थान का हिस्सा

*804. श्री वृद्धि चन्द्र जैन : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिमाचल प्रदेश राज्य सरकार नाथपा झाकरी परियोजना स्थापित कर रही है और यदि हां, तो इस में राजस्थान का कितना हिस्सा होगा ;

(ख) क्या इस सम्बन्ध में दोनों राज्यों में पहले कोई करार हुआ था और यदि हां, तो क्या वहां निर्माण कार्य तदनुरूप शुरू कर दिया गया है ;

(ग) करार की शर्तें क्या हैं ;

(घ) क्या यह सच है कि करार की शर्तों के अनुसार राजस्थान राज्य को अभी तक उसका हिस्सा नहीं दिया गया है ; और

(ङ) यदि हां, तो इस सम्बन्ध में केन्द्रीय सरकार ने अभी तक क्या कार्यवाही की है ?

ऊर्जा मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) से (ग) : हिमाचल प्रदेश और

हरियाणा प्रारम्भ में परियोजना को संयुक्त रूप में कार्यान्वित करने के लिये सहमत हो गये थे। परन्तु समस्त प्रणाली के लिये इस परियोजना की महत्ता और महत्व को ध्यान में रखते हुए वे इस परियोजना के कार्यान्वयन और प्रचालन में एक केन्द्रीय एजेन्सी को शामिल करने के लिए सहमत हो गए थे। इस त्रिपक्षीय व्यवस्था के लिए एक विस्तृत समझौता हो गया है। एक नीति निर्धारण निकाय, एक कार्यकारी प्राधिकरण, तीनों साझेदारों के बीच निवेश का अपना-अपना हिस्सा तथा परियोजना से प्राप्त होने वाले लाभों में उनके हिस्से की परिकल्पना इस व्यवस्था में की गई है। योजना आयोग ने इस व्यवस्था का अनुमोदन कर दिया है।

(घ) जी, नहीं, राजस्थान को केन्द्रीय एजेंसी के हिस्से में से विद्युत का समुचित हिस्सा दिया जायेगा।

(ङ) केन्द्रीय सेकटर ने घटकों के बारे में कार्यवाही उचित समय पर की जायेगी।

Special budget-head for funds under Special Component Plan for Scheduled Castes

*807. SHRI R. R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the various State Development Departments and the Central Ministries/Departments are being advised to open a separate budget-head for the funds earmarked for Scheduled Castes under the Special Component Plan and to make these funds non-lapsable and non-divertible;

(b) if so, the outline thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). State Governments and relevant Central Ministries have already been advised to provide for separate budget minor head/sub-head for the Special Component Plan for the Scheduled Castes. The objective is not only to help ensure that funds for the Special Component Plan are not easily diverted but also to enable effective monitoring of expenditure under the Special Component Plan. Some State Governments have already opened such separate budgetary heads and some others have initiated action to do so. The matter has also been taken up with Ministry of Finance, Controller General of Accounts and Comptroller and Auditor General of India.

Offer of technology by foreign firms for manufacture of electronic chips

*809. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) whether three foreign firms have offered India the technology for the manufacture of electronic chips,

(b) whether Government have studied the terms and conditions offered by these firms and arrived at any decision; and

(c) if so, the names of these firms and the details in this regard?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) to (c). Semiconductor Complex Ltd., (SCL) had received offers from 8 foreign firms for transfer of technology for the manufacture of Large Scale Integrated Semiconductor Circuits (LSIS). After careful consideration of all these offers, from technological and commercial points of view, SCL has finalised a technical collaboration agreement with M/s American Microsystems Incorporated, U.S.A. That agreement is presently being processed by Government before taking it on record.

Wages to rural labour

*811. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that according to the Rural Labour Enquiry Com-